

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1790.
TO BE ANSWERED ON TUESDAY, THE 10TH FEBRUARY, 2026.**

PM GATI SHAKTI NATIONAL MASTER PLAN

1790. DR. BACHHAV SHOBHA DINESH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the total number of infrastructure projects integrated and monitored under the PM Gati Shakti National Master Plan since it has been announced;
- (b) the Ministry/Department-wise and State-wise details of such projects, including the name of the project, implementing agency, approved cost and current status;
- (c) the funds allocated, released and utilised for these projects by the respective Ministries during the said period;
- (d) whether any project have faced delays or cost overruns and the reasons therefor; and
- (e) the monitoring mechanism in place to ensure effective inter-ministerial coordination and timely utilisation of funds under PM Gati Shakti?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) & (b):** PM GatiShakti National Master Plan (PMGS NMP), a transformative approach for planning and development of infrastructure in the country, was launched in October 2021. The Network Planning Group (NPG), constituted under the PM Gati Shakti National Master Plan (PMGS-NMP) framework, evaluates the critical infrastructure projects of the Central Government to ensure integrated planning, multimodality, inter-modality, synchronization of efforts, last mile connectivity, comprehensive development in and around the project location, data-driven decision makings, etc at the planning stage. As on date, 352 infrastructure projects with total estimated cost of ₹ 16.10 Lakh Crore have been evaluated through the NPG mechanism. Out of these 352 projects, 201 projects have been sanctioned - out of which, 167 projects are under implementation. Ministry-wise details are given at **Annexure-A**.

(c): Ministry of Finance, Department of Expenditure through Part-II (for PM Gati Shakti related expenditure) of the "Scheme for Special Assistance to States for Capital Investment for 2022-23" made a provision of ₹ 5000 crores for disbursement among the States for infrastructure development in the form of 50 years interest-free loan. Details of projects of the States, approved under the Part-II of the "Scheme for Special Assistance to the States for Capital Investment" and funds allocated are given at **Annexure-B**.

(d) & (e): Monitoring of implementation of ongoing Central Sector Projects, including the infrastructure projects planned and evaluated under the PM Gati Shakti framework, costing ₹150 crore and above are carried out by the Ministry of Statistics and Programme Implementation (MoSPI). A detailed flash report, showing status, cost overruns etc., is being published from July 2025 onwards on PAIMANA (Project Assessment Infrastructure Monitoring and Analytics for Nation Building) portal (i.e. <https://ipm.mospi.gov.in/ReportPage>).

Further, an institutional mechanism, i.e. Project Monitoring Group (PMG), has been set up with the objective of milestone-bases monitoring of projects and for expediting issue resolution and fast tracking the execution of large-scale infrastructure projects (having estimated cost of Rs.500 Crore & above). PMG has implemented a unique 5-tier Escalation framework that ensures issues are addressed at the appropriate level, beginning with the respective Ministry for regular issues and escalating upto the PRAGATI (Pro-Active Governance and Timely Implementation) forum for complex issues. This approach streamlines the review mechanism, prevents duplication and enables higher authorities to focus on critical issues. To resolve bottlenecks and ensure timely completion of projects, the PM GatiShakti National Master Plan has been integrated with the PMG that has expedited resolution of issues and regulatory bottlenecks in implementation of the projects.

ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1790 FOR ANSWER ON 10.02.2026.

Ministry-wise details of Projects evaluated through the NPG Mechanism under the PM GatiShakti Framework

Ministry/Department	Number of Projects evaluated by NPG	Sanctioned	Yet to be Sanctioned	Under Implementation	Total Estimated Cost (Rs. in Crore)
Ministry of Road Transport and Highways	164	87	77	55	8,61,821
Ministry of Railways	137	83	54	83	4,22,324.84
Ministry of Housing and Urban Affairs	23	7	16	7	2,01,264
Ministry of Petroleum and Natural Gas	4	4	0	3	9,271
Ministry of Ports, Shipping and Waterways	3	2	1	1	49,758.86
Ministry of Civil Aviation	5	3	2	3	7,871
NICDC, Department for Promotion of Industry and Internal Trade	12	12	0	12	28,693
Ministry of New and Renewable Energy	01	1	0	1	20,773.70
Ministry of Electronics and Information Technology	01	0	1	0	4,680
Ministry of Textiles	02	02	0	2	3,957
Grand Total	352	201	151	167	16,10,414

ANNEXURE-B**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1790 FOR ANSWER ON 10.02.2026.**

State Wise Fund Allocation Under Part-II of the Scheme for Special Assistance to States for Capital Investment for 2022-23.

Sr. No.	States	No. of Projects approved by the Department of Expenditure (DoE)	Approved Capital Expenditure (Rs. in Crores)
1	West Bengal	30	376
2	Chhattisgarh	27	168.42
3	Bihar	21	502.92
4	Uttar Pradesh	15	896.91
5	Madhya Pradesh	11	393
6	Maharashtra	8	316
7	Tamil Nadu	8	204
8	Rajasthan	7	301
9	Assam	6	156
10	Nagaland	5	28.43
11	Kerala	4	96
12	Tripura	4	35
13	Gujarat	3	174
14	Haryana	3	55
15	Jharkhand	3	165
16	Manipur	3	36
17	Himachal Pradesh	3	42
18	Arunachal Pradesh	3	87.85
19	Andhra Pradesh	2	202
20	Karnataka	2	182
21	Meghalaya	2	38
22	Mizoram	2	25
23	Uttarakhand	2	56
24	Goa	1	19
25	Punjab	1	90
26	Sikkim	1	19
27	Telangana	1	100
28	Odisha	0	0
	Total	178	4764.53

Source: Department of Expenditure's Office Memorandum (OM) for approval of projects under Part-II of the Scheme for Special Assistance to States for Capital Investment for 2022-23
